345

under sub-section (1) of section 619 A of the Companies Act. 1956 :---

- (a) (i) Review by the Government working of the on the and Company Andrew Yule Limited. Calcutta for the year 1982-83.
 - (ii) Annual Report of the Andrew Yule and Company Limited, Calcutta, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT 7472/83]

- (b) (i) A statement regarding Review by the Government on the working of the Bharat Heavy Plate and Vessels Limited. Visakhapatnam, for the year 1982-83.
 - (ii) Annual Report of the Bharat Heavy Plate and Vessels Limited. Visakhapatnam, for the year 1982-83 along with Auditedthe comments Accounts and Comptroller and of the Auditer General thereon.

[Placed in Library, See No. LT-7473/82]

(व्यवधान)

अध्यक्ष महोदय : यह आज की बात है क्या ? आज नजर आया आपको ?

बैठ जाओ ।

NOTIFICATIONS UNDER TERRI-TORIAL ARMY ACT, 1948 AND ANNUAL REPORT ETC. OF HINDUSTAN AERONAUTICS LIMITED, BANGALORE

STATE IN THE THE MINISTER OF MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO) : I beg to lay on the Table-

each of the following (1) A copy Notifications (Hindi and English versions) under sub-section (3) of .

section 14 of the Territorial Army Act, 1948 :---

- (i) The Territorial Army Rules 1981 (Amendment) published in Notification No. in Gazette of S. R. O. 55 India dated the 7th March, 1981
- (ii) The Territorial Amy (seconp Amendment) Rules, 1981 published in Notification No. S. R. O. 168 in Gazette of India dated the 20th June, 1981.
- (iii) The Territorial army (Third Amendment) Rules. 1981 published in Notification No. S. R. O. 192 in Gazette of dated the 11th July. India 1981.
- explanatory memorandum (2) An (Hindi and English versions) in regard to the Notifications mentioned at (1) above.

Placed in Library, See No. LT-7474/83]

- A copy each of the following (3) papers (Hindi and English versions) sub-section (1) of section under of the Companies Act. 619 A 1956 :----
 - (i) A statement regarding Review by the Government on the working of the Hindustan Aeronautics Limited, Bangalore for the year 1982-83.
 - (ii) Annual Report of the Hindus-Aeronautics Limited. tan Bangalore, for the year 1982-83 along with Audited Accounts the comments of the and and Auditor Comptrellor General thereon.

[Placed in' Library. See No. LT-7475/83